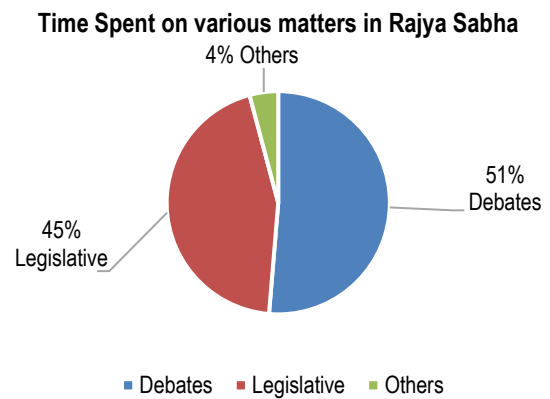
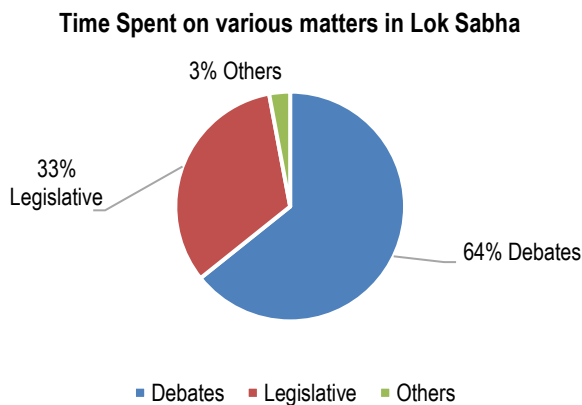


Plan vs. Performance

Special Session: September 18, 2023 – September 21, 2023

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Special Session 2023.

	Plan	Actual
No. of Sittings of Lok Sabha	5	4
No. of Sittings of Rajya Sabha	5	4
No. of Bills for passing		
- Finance and Appropriation Bills	0	0
- Other Bills	5	1
No. of Bills for introduction		
- Finance and Appropriation Bills	0	0
- Other Bills	0	1
No. of Bills for withdrawal	0	0



A Special session of Parliament was scheduled to be held from September 18, 2023 to September 22, 2023. It was adjourned sine die on September 21, 2023. Question hour and zero hour were not scheduled for this session.

Lok Sabha worked for 137% of its scheduled time and Rajya Sabha for 128%. Only one Bill, the Constitution (One Hundred and Twenty-Eighth Amendment) Bill, 2023, was introduced and passed during this session. The Bill provides for reservation to women in Lok Sabha and State Assemblies. Five Bills were listed for consideration and passing as part of the agenda for the session, however, none of them were taken up during the session.

Bills listed for consideration and passing

Short Title	Lok Sabha	Rajya Sabha
Law & Justice		
The Chief Election Commissioner and other Election Commissioners (Appointment, Conditions of Service and Term of Office) Bill, 2023		Introduced on 10 Aug 2023
The Advocates (Amendment) Bill, 2023		Introduced on 1 Aug 2023 Passed on 3 Aug 2023

Short Title	Lok Sabha	Rajya Sabha
The Repealing and Amending Bill, 2022	Introduced on 19 Dec 2022 Passed on 27 Jul 2023	
Communications / Information & Broadcasting		
The Post Office Bill, 2023		Introduced on 10 Aug 2023
The Press and Registration of Periodicals Bill, 2023		Introduced on 1 Aug 2023 Passed on 3 Aug 2023

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Sources: Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for introduction but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
Law & Justice		
The Constitution (One Hundred and Twenty-Eighth Amendment) Bill, 2023	Introduced on 19 Sept 2023 Passed on 20 Sept 2023	Passed on 21 Sept 2023

Sources: Bulletins of Lok Sabha and Rajya Sabha; PRS.

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